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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 16 /2015-2020
New Delhi, Dated: 9th August, 2021

Subject: Extension in period of modification of IEC till 31.08.2021 and waiver of fees for IEC updation done during August, 2021— reg.

S.O.(E): In exercise of powers conferred by Section 3 read with Section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the provision in Para 2.05(d) of Chapter-2 of Foreign Trade Policy, 2015-2020 as under:

<table>
<thead>
<tr>
<th>Para No.</th>
<th>Existing Provision</th>
<th>Revised Provision</th>
</tr>
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<tbody>
<tr>
<td>2.05 (d)</td>
<td>An IEC holder has to ensure that details in its IEC is updated electronically every year, during April-June period. However, for the current year only, this period is extended by another month i.e till 31st July, 2021. In cases where there are no changes in IEC details same also needs to be confirmed online.</td>
<td>An IEC holder has to ensure that details in its IEC is updated electronically every year, during April-June period. However, for the current year only, this period is extended by another month i.e till 31st August, 2021. In cases where there are no changes in IEC details same also needs to be confirmed online.</td>
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2. Further, fee to be charged for modification of IEC done during the month of August, 2021 will remain ‘Nil’.

3. **Effect of this Notification**: Period of modification of IEC is extended for the year 2021-22 only till 31.08.2021, and no fee shall be charged on modifications carried out in IEC during the period upto 31st August, 2021.

This issues with the approval of Minister of Commerce & Industry.

(Amit Yadav)
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

(File No.01/93/180/05/AM-12/PC-2[B]/Part-III/E-1765)